

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 61/TT/2013

Date: 4.10.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission Tariff of 400 kV 80 MVAR Bus Reactor along with associated bays at 400/220 kV Sikar Sub-station under System Strengthening scheme in Northern Region for Sasan & Mundra UMPPs

Sir,

Please furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 25.10.2013:-

- (a) Copy of loan agreement with repayment schedule for IBRD-V loan;
- (b) RCE, in case total estimated completion cost after commissioning of remaining part of transaction system exceeds the apportioned approved cost of the project.

Yours faithfully,

Sd/-
(P.K. Sinha)
A C (Legal)